

(a) the number of complaints received about death and killing of wild animals and protected species by forest fire and poaching incidents during December, 1989 to July, 1990 in Madhya Pradesh and the action taken in this regard; and

(b) the names and number of the animals killed?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUFRAY): (a) and (b). Information is being collected and will be placed on the Table of the House.

[English]

Transfer of spouses of Kendriya Vidyalaya Teachers at the same station

1858. SHRI AMRATLAL VALLABHDAS TARWALA: Will the PRIME MINISTER be pleased to state:

(a) the provisions governing transfer of Kendriya Vidyalaya teachers whose spouses are posted/living in different places; and

(b) the details of such teachers who have served in North Eastern Region for more than 3 years and yet are not transferred to the places where their spouses serve along with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Provision exists in the transfer guidelines of Kendriya Vidyalaya Sangathan for transfer of a spouse for joining the family subject to availability of vacancies.

(b) Teachers working in North Eastern Region are also extended the above facility. However, no such statistics are maintained in Kendriya Vidyalaya Sangathan (Head-quarter).

Posting of Kendriya Vidyalaya Teachers

1859. SHRI AMRATLAL VALLABHDAS TARWALA: Will the PRIME MINISTER be pleased to state:

(a) whether teachers posted in Kendriya Vidyalayas of North East Region are entitled to transfer to a place of their choice after a stay of 3 years in the region;

(b) if so, the details of relevant provisions;

(c) whether a large number of teachers posted in North East Region were not transferred in last session though they had stayed there for more than five years or so; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir. The teachers of Kendriya Vidyalaya Sangathan working in the North East Region are entitled to transfer to a place of their choice after a stay of three years in the region, on the same pattern, mutatis-mutandis, as applicable to Central Government employees, subject to the availability of vacancies.

(c) and (d). The teachers covered under the instructions were given transfers in last session on availability of vacancies. However, in respect of teachers specially recruited in 1984 for North East Region, the decision to consider them eligible for transfer outside North East Region, has been made applicable with effect from 1990-91, as per the transfer guidelines of the Sangathan.

Environmental Hazard due to Nuclear Power Plants

1860. SHRI MAHENDRA SINGH MEWAR: Will the PRIME MINISTER be pleased to state: